

Circular & Encl. Section
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LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)

15227

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LOK SABHA

Monday, 26th September, 1955

The Lok Sabha met at Eleven of the
Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

12-01 A.M.

PAPERS LAID ON THE TABLE

STATEMENT SHOWING PROGRESS MADE
ON CENTRALLY-FINANCED MULTI-
PURPOSE PROJECTS

The Minister of Planning and Irrigation and Power (Shri Nanda): I beg to lay on the Table a copy of the statement showing progress made on the Centrally-financed multi-purpose projects upto the 31st August, 1955. [Placed in Library. See No. S-342/55]

NOTIFICATIONS UNDER ESSENTIAL
COMMODITIES ACT

The Minister of Industries (Shri Kanungo): I beg to lay on the Table a copy of each of the following Notifications, under sub-section (6) of section 3 of the Essential Commodities Act, 1955:

- (1) Ministry of Commerce and Industry Notification No. 8(20)-CT(A)/55, dated the 1st July, 1955. [Placed in Library. See No. S-341/55.]
- (2) Ministry of Commerce and Industry Notification No. 24(22)-CT(A)/55-1, dated the 13th July, 1955. [Placed in Library. See No. S-343/55.]

AMENDMENT TO CINEMATOGRAPH
(CENSORSHIP) RULES

The Minister of Information and Broadcasting (Dr. Keskar): I beg to lay on the Table, under sub-section (3) of section 8 of the Cinematograph Act, 1952, a copy of the Notification No. 5/14/54-FC/C.C.R.Am/15, dated the 10th September, 1955 making certain further amendment in the Cinematograph (Censorship) Rules, 1951. [Placed in Library. See No. 338/55.]

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I have to inform the House that the following Bills, which were passed by the Houses of Parliament during the current Session, have been assented to by the President:

- (1) The Abducted Persons (Recovery and Restoration) Continuance Bill, 1955.
- (2) The Indian Coinage (Amendment) Bill, 1955.
- (3) The Prisoners (Attendance in Courts) Bill, 1953.
- (4) The State Bank of India (Amendment) Bill, 1955.

CORRECTION OF ANSWER TO
UNSTARRED QUESTION

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): On behalf of the Deputy Minister of External Affairs, I beg to make the following statement:

In reply to part (c) of Unstarred Question No. 901 tabled by Sardar Iqbal Singh on the 13th September, 1955, it was stated that the number of Indians reported to have been killed by Mau Mau terrorists in Kenya